

- (ii) The Fertiliser (Control) Second Amendment Order, 1962, published in Notification No G.S.R. 324 dated the 17th March, 1962.

[Placed in Library. See No. LT-3613/62].

ANNUAL REPORT AND AUDITED ACCOUNTS OF THE GOVERNMENT TELEPHONES BOARD LIMITED

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to lay on the Table a copy of Annual Report of the Government Telephones Board Limited for the period from the 1st April to 8th September, 1960 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-3614/62].

CERTIFIED ACCOUNTS AND AUDIT REPORT OF THE DELHI DEVELOPMENT AUTHORITY AND REPORT OF THE CONTRIBUTORY HEALTH SERVICE SCHEME ASSESSMENT COMMITTEE

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): On behalf of Shri D. P. Karmarkar I beg to lay on the Table a copy each of the following papers:—

- (i) Certified Accounts of the Delhi Development Authority for the year 1958-59 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-3615/62].
- (ii) Report of the Contributory Health Service Scheme Assessment Committee. [Placed in Library. See No. LT-3616/62].

NOTIFICATIONS UNDER THE MOTOR VEHICLES ACT AND REPORT, CERTIFIED ACCOUNTS AND AUDIT REPORT OF THE SHIPPING DEVELOPMENT FUND COMMITTEE

Shri Raj Bahadur: I beg to lay on the Table:—

(1) a copy each of the following notifications making certain further amendments to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

- (a) Notification No. F. 12/54-61-Transport published in Delhi Gazette dated the 21st September, 1961.
- (b) Notification No. F. 12/53|60-Transport, published in Delhi Gazette dated the 16th November, 1961.
- (c) Notification No. F.12/38/57-61|Transport published in Delhi Gazette dated the 18th January, 1962.

[Placed in Library. See No. LT-3617/62].

- (ii) a copy of Report and the Certified Accounts of the Shipping Development Fund Committee for the period ended the 31st March, 1960 together with the Audit Report thereon under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-3622/62].

REPORT OF THE WORKING GROUP ON PANCHAYAT AND COOPERATIVES

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): On behalf of Shri S. K. Dey, I beg to lay on the Table a copy of Report of the Working Group on